

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.456**  
TO BE ANSWERED ON THE 26<sup>TH</sup> APRIL, 2016

**CONVERSION OF CITY WASTE INTO COMPOST MANURE**

456. SHRI S. SELVAKUMARA CHINNAYAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Union Government has any proposal to formulate a policy for conversion of city waste into compost manure under the Swachh Bharat Abhiyan;
- (b) if so, the details thereof along with the salient features of the proposed policy; and
- (c) the time by which the policy is likely to be formulated and implemented in the country?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री ( SHRI MOHANBHAI KUNDARIYA )

(a) & (b): The Government of India has approved a policy on promotion of City Compost. The salient features of the policy are at Annexure.

(c): The policy on promotion of City Compost has been notified on 10.2.2016 and is under implementation.

**POLICY ON PROMOTION OF CITY COMPOST****SALIENT FEATURES**

- I. Market Development Assistance in the form of fixed amount of Rs. 1500 per tone of City Compost will be provided for scaling up production and consumption of the product.
- II. Initially, marketing and promotion of city compost will be done through the existing fertilizer companies. In due course, compost manufacturers and other marketing entities recognized by the concerned State Government may also be included for the purpose with the approval of Department of Fertilizers. The market development assistance shall be routed through the entity which is marketing it.
- III. The Fertilizer marketing companies shall be eligible for on account payment upto 50% only on the basis of first point sale (to the dealer/retailer) at the district level. The balance shall be released on receipt of retailer's acknowledgement in mFMS as well as issue of required certificates relating to quantity and quality issued by the respective State Governments in prescribed forms. In case of other marketing entities including compost manufacturers, if they are involved in promotion and sale of city compost and are duly recognized by concerned State Governments, the modalities for release of subsidy to them may be decided by Department of Fertilizers.
- IV. Fertiliser companies and marketing entities will also co-market City Compost with chemical fertilizers through their dealers' network. The mechanism, extent and mode of implementation of such co-marketing depending on levels of compost production, demand generation and other relevant factors shall be decided by the Department of Fertilizers. The provision of market Development Assistance as proposed in para (i) to (iii) above, shall however, not be linked to the issue of co-marketing mentioned above.
- V. The companies will also adopt villages for promoting the use of compost.
- VI. Government Departments and Public Sector undertaking will also use City Compost to the extent possible for their horticulture and related use.
- VII. Department of Agriculture, Cooperation and Farmers Welfare will carry out IEC campaigns to educate farmers on the benefits of city compost. The Agricultural Extension Machineries including KVKs of ICAR will also make special efforts in this regard. Agriculture Universities and KVKs will also take up field demonstration activities to the extent possible using City compost to make it popular amongst the farmers. Department of Agriculture, Cooperation and Farmers Welfare will assign targets to the KVKs in this regard.
- VIII. Ministry of Urban Development will take steps to increase setting up of compost plants across all States.
- IX. An appropriate BIS standard/Eco-Mark will also be developed in consultation with BIS for enabling better market acceptance. It shall be branded appropriately in a way that reflects clearly that particular initiative is part of Swachh Bharat Mission.
- X. A Joint mechanism will be set up by Department of Fertilizers, Ministry of Urban Development and Department of Agriculture to monitor and facilitate availability of adequate quantity of City Compost at terms mutually agreeable between compost manufacturers and Fertilizer Marketing companies. They will also be authorized to resolve any coordination related issue that may arise.